

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 164 of 2011
and IA- 250 of 2011**

Dated: 5th July, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Tata Power Co. Ltd.

...Appellant (s)

Versus

M.E.R.C. & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. Jaideep Gupta, Sr. Advocate, Mr. Sitesh Mukherjee, Mr. Avijeet Kr. Lala and Ms. Anusha Nagarajan

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate and Mr. Hasan Murtaza for R-2
Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra and Ms. Richa Bharadwaja for R-1
Ms. Puja Priyadarshini for MSEDCL

Appeal Nos. 140 of 2011

Reliance Infrastructure Limited

...Appellant (s)

Versus

M.E.R.C. & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. J.J. Bhatt, Sr. Advocate and Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Jaideep Gupta, Sr. Advocate, Mr. Sitesh Mukherjee, Mr. Avijeet Kr. Lala and Ms. Anusha Nagarajan for R-2
Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra and Ms. Richa Bharadwaja for R-1

Appeal Nos. 144 of 2011
and IA - 228 of 2011

Indian Hotel & Restaurant Association **...Appellant (s)**

Versus

M.E.R.C. & Ors. **... Respondent (s)**

Counsel for the Appellant (s): Ms. Shikha Ohri and Mr. Anurag Sharma

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate and Mr. Hasan Murtaza for R-2
 Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra and Ms. Richa Bharadwaja for R-1

Appeal Nos. 133 of 2011
and IA - 215 of 2011

Mumbai International Airport Pvt. Ltd. **...Appellant (s)**

Versus

M.E.R.C. & Ors. **... Respondent (s)**

Counsel for the Appellant (s) : Mr. P.S. Narasimha, Sr. Advocate,
 Mr. K. Parameshwar and Ms. Kanika Agnihotri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate and Mr. Hasan Murtaza for R-2
 Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra and Ms. Richa Bharadwaja for R-1

Appeal Nos. 132 of 2011
and IA - 214 of 2011, IA - 172 of 2012, IA - 185 of 2012

Tata Power Co. Ltd. **...Appellant (s)**

Versus

M.E.R.C. & Ors. **... Respondent (s)**

Counsel for the Appellant (s): Mr. Jaideep Gupta, Sr. Advocate, Mr. Sitesh Mukherjee, Mr. Avijeet Kr. Lala and Ms. Anusha Nagarajan

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate and Mr. Hasan Murtaza for R-2
Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra and Ms. Richa Bharadwaja for R-1

Appeal Nos. 178 of 2011

Reliance Infrastructure Limited

...Appellant (s)

Versus

M.E.R.C. & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. J.J. Bhatt and Mr. Hasan Murtaza

Counsel for the Respondent(s): Mr. Sitesh Mukherjee for R-3
Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra and Ms. Richa Bharadwaja for R-1

Appeal Nos. 139 of 2011

Mumbai International Airport Pvt. Ltd.

...Appellant (s)

Versus

M.E.R.C. & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. P.S. Narasimha, Sr. Advocate,
Mr. K. Parameshwar and Ms. Kanika Agnihotri

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Advocate and Mr. Hasan Murtaza for R-2
Mr. Buddy A. Ranganadhan, Mr. Arijit Maitra and Ms. Richa Bharadwaja for R-1
Ms. Puja Priyadarshini for MSEDCL

ORDER

Post the matter for further hearing on **6.7.2012 and**
12.7.2012 at 2.30 pm.

(V.J. Talwar)
Technical Member
ak/sm

(Justice M. Karpaga Vinayagam)
Chairperson